

(d) if so, whether Government propose to take measures to ensure timely and adequate financial help to small farmers from public agencies?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) A survey made in 6 selected villages in Punjab by some members of the Department of Economic and Sociology of the Punjab Agricultural University has shown that 97 per cent of the farmers are in debt.

(b) This survey has revealed that per acre debt was the highest for the smallest holdings. It has also shown that small farmers had to borrow from private agencies and that the rate of interest charged by private agencies was higher. The survey has also shown that the larger holdings borrowed more from the public agencies.

(c) The survey has shown that the small holdings had lower marketable surplus and low income. The small farmers had also to dispose of the marketed surplus at a low price.

(d) One of the important objectives of the Fourth Plan is to extend the benefits of development to the smaller cultivators and the under-privileged sections of the rural population. Re-orientation of the general loaning policies and procedures of the cooperative institutions in favour of the small farmers and setting up of special Small Farmers and Marginal Farmers and Agricultural Labourers' Development Agencies were the important measures proposed by Government 87 projects have been started during the Fourth Plan with the specific aim of assisting of the weaker sections to undertake improved agriculture, investment in land, subsidiary occupations and derive additional income. Up to 31st March 1973, Rs. 37.44 crores as term loans have been advanced to the identified participants belonging to the categories of small, marginal farmers and

agricultural labourers. Short term loans during the year amounted to Rs. 21.35 crores in these areas. Cooperatives are also re-orienting their policies and procedures and 33-1/3 per cent of short-term/medium-term loans advanced by primary societies during 1970-71 was for farmers with less than 5 acres of land holdings, share-croppers and tenants. Similarly 33 per cent of advances by land development banks during the same period was for small farmers with less than 5 acres of holdings. In the case of nationalised commercial banks also 22 per cent of the outstanding loans are in favour of small farmers. It is the accepted policy of Government to progressively increase the share of weaker sections in institutional credit.

#### Views of task force on incentive to farmers for sale of wheat to Government

120. SHRI BHOGENDRA JHA:  
SHRI RAGHUNANDAN LAL  
BHATIA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Task Force headed by Shri T. A. Pai, Minister of Heavy Industry to maximise wheat import had submitted any proposals for providing incentives to the farmers for the delivery of their produce to Government agencies;

(b) if so, the main features thereof; and

(c) the decision taken by Government on these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). Among other internal exercises

undertaken to find out the best form of maximising procurement of wheat, was one by a Group headed by the Minister for Heavy Industries. The Report of the Group was an internal secret note not meant for being made public.

Government have already announced a scheme of Incentive Bonus to States related to the level of procurement of wheat.

**Expenditure on "Drought Prone Areas Programme"**

121 SHRI SAT PAL KAPUR Will the Minister of AGRICULTURE be pleased to state

(a) the total expenditure incurred by Government on the 'Drought Prone Areas Programme' since it was launched

(b) the State-wise break-up of expenditure under this programme in financial terms, and

(c) the assessment of Government with regard to the implementation of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF SHER SINGH) (a) Since its inception in 1970-71 an expenditure of Rs 66.87 crores was incurred on the Drought Prone Areas Programme till the end of 1972-73.

(b) The State-wise break-up of the expenditure is given in the enclosed statement,

(c) The programme implementation has been on the whole satisfactory?

**Statement**

Statement showing the Total Expenditure (State-wise) till 1972-73 on D.P.A.P. since its Inception

Sl. No.	Name of the State	(Rs. in crores)
1	Andhra Pradesh	7.88
2	Bihar	1.92
3	Gujarat	7.95
4	Haryana	2.78
5	Jammu and Kashmir	0.72
6	Madhya Pradesh	4.00
7	Maharashtra	9.59
8	Mysore	8.41
9	Orissa	2.39
10	Rajasthan	10.77
11	Tamil Nadu	2.59
12	Uttar Pradesh	5.95
13	West Bengal	1.56
TOTAL		66.87

Revision of existing Policy for allotment of Government accommodation.

122 SHRI S M BANFRJEE  
SHRI CHANDRA BHAL MANI  
TIWARI

Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether a large number of Government servants have constructed their own houses and are also occupying Government accommodation,

(b) whether these employees have either sub-let Government accommodation and are residing in their houses or sub-let their houses,

(c) whether the son or daughter of a deceased Government servant who is